

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :08/12/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTION-COURTCODE-MENTION0812- 11.00AM -11.05 A.M.</u>				
<u>823-ADMISSION-COURTCODE-CLAIMKNOX-AT11.05 AM</u>				
1	SEBI Appeal	876/2023	KNOX COMMERCIAL LLP Vs. N.S.E.I.L and Ors.	Dennis Jacob Adv
Sub Matter(Disposed) :		Misc. Application/0001156/2023		
Sub Matter(Disposed) :		Misc. Application/0001538/2023		
<u>47-ADMSSION-CODE-ILLIQUIDSTOCKOPTION-AT11.08AM</u>				
2	SEBI Appeal	933/2023	Phool Chand Manchanda Vs. SEBI	Amit Pal Singh(Authorized Person)
Sub Matter :		Misc. Application/0001555/2023		
Sub Matter :		Misc. Application/0001556/2023		
3	SEBI Appeal	934/2023	Jayshriben Maniar Vs. SEBI	R V LEGAL ADV
Sub Matter :		Misc. Application/0001472/2023		
4	SEBI Appeal	935/2023	K. Sanjey Kundalia Vs. SEBI	R V LEGAL ADV
5	SEBI Appeal	936/2023	JRD Finance Ltd Vs. SEBI	R V LEGAL ADV
6	SEBI Appeal	937/2023 (/0000)	Atico Tex Private Limited Vs. SEBI	Prakash Shah And Associate
Sub Matter :		Misc. Application/0001485/2023		
7	SEBI Appeal	938/2023	Viraat Vyapaar Pvt Ltd Vs. SEBI	R.A. Dhoot And Co.
Sub Matter :		Misc. Application/0001498/2023		
Sub Matter :		Misc. Application/0001499/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
8	SEBI Appeal	939/2023	Jadav Rameshkumar Motibai HUF Vs. SEBI	R.A. Dhoot And Co.
Sub Matter :		Misc. Application/0001507/2023		
	Misc. Application	1472/2023	Jayshriben Dhirendrakumar Maniar-Exemption Vs. SEBI	R V LEGAL ADV
(Main Matter Number :SEBI Appeal/0000934/2023)				
	Misc. Application	1485/2023	Atico Tex Private Limited-Delay in filing Appeal Vs. SEBI	Prakash Shah And Associate
(Main Matter Number :SEBI Appeal/0000937/2023)				
	Misc. Application	1498/2023 (/0000)	Viraat Vyapaar Pvt Ltd-Exemption Vs. SEBI	R.A. Dhoot And Co.
(Main Matter Number :SEBI Appeal/0000938/2023)				
	Misc. Application	1499/2023	Viraat Vyapaar Pvt Ltd-Delay in filing appeal Vs. SEBI	R.A. Dhoot And Co.
(Main Matter Number :SEBI Appeal/0000938/2023)				
	Misc. Application	1507/2023	Jadav Rameshkumar Motibai HUF-Exemption Vs. SEBI	R.A. Dhoot And Co.
(Main Matter Number :SEBI Appeal/0000939/2023)				
15	Misc. Application	1555/2023	Phool Chand Manchanda-Exemption Vs. SEBI	Amit Pal Singh(Authorized Person)
(Main Matter Number :SEBI Appeal/0000933/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
-	Misc. Application	1556/2023 (/0000)	Phool Chand Manchanda-Delay in filing the Appeal Vs. SEBI	Amit Pal Singh(Authorized Person)

(Main Matter Number :SEBI Appeal/0000933/2023)

954-MAHEARING-CODE-MARESTORATION-AT11.10AM

9	Misc. Application	1440/2023 (/0000)	Hybrid Financial Services Ltd-Restoration Vs. BSE LTD And Ors.	Rajan Pillai Adv
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(Main Matter Number :SEBI Appeal/0000769/2023)

678-RAHEARING-CODE-RAHEARING4-AT11.12AM

10	Review Application	44/2023	MPS Infotechnics Ltd and Anr. Vs. SEBI	Prakash Choradia AGM Legal
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(Main Matter Number :SEBI Appeal/0000159/2022)

101-ADMDISPOSAL-COURTCODE-POLICYHOLDERS-AT11.15AM

11	IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co Mr. Mustafa Doctor, Senior Advocatei/b. K. Ashar A
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Sub Matter : IRDA-MISCAPPLICATION/0000012/2020
 Sub Matter : IRDA-MISCAPPLICATION/0000017/2020
 Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000004/2022
 Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000005/2022

	IRDA-MISCAPPLIC ATION	12/2020	TATA AIG General Insurance Co. Ltd.-exemption application Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000013/2020)

	IRDA-MISCAPPLIC ATION	17/2020	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000013/2020)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>381-ADMDISPOSAL-CODE-WTMDISGORGMENT-AT11.20A.M</u>				
12	SEBI Appeal	368/2021	AKG SECURITIES AND CONSULTANCY LIMITED Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	371/2021	Vihit Investment Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	Misc. Application	778/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000497/2021)				
	SEBI Appeal	497/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
Sub Matter : Misc. Application/0000778/2021				
<u>638-DISPOSAL-COURTCODE-PHYSICALSHARES-AT11.25AM</u>				
13	SEBI Appeal	799/2021	ARVIND BABULAL GOYAL Vs. SEBI	Alliance Law
Sub Matter(Disposed) : Misc. Application/0001372/2021				
Sub Matter(Disposed) : Misc. Application/0001373/2021				
Sub Matter(Disposed) : Misc. Application/0000441/2022				
27	Misc. Application	1588/2022	ABHAY JAVLEKAR-DELAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0001004/2022)				
	SEBI Appeal	1002/2022	KAUSHIK JAYENDRA SOLANKI Vs. SEBI	Corporate Pleaders, Advocates
	SEBI Appeal	1003/2022	JIGNESH RAJENDRA KUMAR JAIN Vs. SEBI	Corporate Pleaders, Advocates

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	1004/2022	ABHAY JAVLEKAR Vs. SEBI	Triad Law Chambers
Sub Matter :		Misc. Application/0001588/2022		
Sub Matter :		Misc. Application/0000925/2023		
Sub Matter :		Misc. Application/0001239/2023		
	SEBI Appeal	13/2023	YATIN VASANTRAI PAREKH Vs. SEBI	Harsh A. Kesharia Advocate
Sub Matter(Disposed) :		Misc. Application/0001658/2022		
	SEBI Appeal	274/2023	ARVIND BABULAL GOYAL Vs. SEBI	Alliance Law
	Misc. Application	925/2023	ABHAY JAVLEKAR ADD. DOCUMENT Vs. SEBI	TRAAD LAW CHAMBERS
(Main Matter Number :SEBI Appeal/0001004/2022)				
<u>926-DISPOSAL-COURTCODE-FRONTRUNNINGFUND-AT11.30AM</u>				
14	SEBI Appeal	459/2022	Sumit Kanungo and Anr. Vs. SEBI	R V Legal
Sub Matter(Disposed) :		Misc. Application/0001229/2022		
	SEBI Appeal	460/2022	Pranay Vaid Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000734/2022		
Sub Matter(Disposed) :		Misc. Application/0001230/2022		
	Misc. Application	734/2022	Pranay Vaid-URGENCY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000460/2022)				
	SEBI Appeal	556/2022	ALKA DHADDA AND ANR. Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) :		Misc. Application/0001232/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	557/2022	VAIBHAV DHADDA Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0001233/2022				
	SEBI Appeal	558/2022	Pramod Jain HUF AND Anr. Vs. SEBI	Harsh A. Kesharia Advocate
Sub Matter(Disposed) : Misc. Application/0001231/2022				
Sub Matter(Disposed) : Misc. Application/0001367/2022				
Sub Matter(Disposed) : Misc. Application/0001262/2023				

669-DISPOSAL-COURTCODE-MFUNITS-AT11.35AM

15	SEBI Appeal	811/2022	DHRUV AGRAWAL AND ANR Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) : Misc. Application/0001782/2022				
Sub Matter : Misc. Application/0000003/2023				
	Misc. Application	3/2023	DHRIV AGARWAL AND ANR-STAY OF IMPUGNED ORDER Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000811/2022)				

56DISPOSAL-COURTCODE-EDYNAMICSAO-AT11.40AM

16	Misc. Application	274/2023	ASHOK NASKAR AND ORS.-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000281/2023)				
	SEBI Appeal	254/2023	SANJEEV KALRA AND ORS. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000577/2023				
	SEBI Appeal	281/2023	ASHOK NASKAR AND ORS. Vs. SEBI	Vikas Bengani Advocate
Sub Matter : Misc. Application/0000274/2023				
Sub Matter(Disposed) : Misc. Application/0000637/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>152DISPOSAL-COURTCODE-VBINDUSTRIESAO-AT11.45AM</u>				
17	SEBI Appeal	370/2023	SOUMEN MITRA AND ANR. Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000718/2023		
	Misc. Application	718/2023	SEBI-DELY IN FILLING REPLY Vs. Soumen Mitra and Anr.	MDP and Partners
(Main Matter Number :SEBI Appeal/0000370/2023)				
	SEBI Appeal	530/2023	M/S BIZ BUDDY MEDIA MARKETING Vs. SEBI	BHAVIN PANDYA
<u>269-DISPOSAL-CODE-INVESTMENTADVISER-AT11.50AM</u>				
18	SEBI Appeal	456/2023	MR. VISHWAKARMA Vs. SEBI	Mukesh Vishvakarma
Sub Matter :		Misc. Application/0000975/2023		
	SEBI Appeal	457/2023	MR. VISHWAKARMA Vs. SEBI	Mukesh Vishvakarma
Sub Matter :		Misc. Application/0000976/2023		
	Misc. Application	975/2023	SEBI DELAY IN REPLY Vs. MUKESH VISHWAKRMA	M/S. MANSUKHLAL HIRALAL AND CO.
(Main Matter Number :SEBI Appeal/0000456/2023)				
	Misc. Application	976/2023	SEBI DELAY IN REPLY Vs. MUKESH VISHWAKRMA	M/S. MANSUKHLAL HIRALAL AND CO.
(Main Matter Number :SEBI Appeal/0000457/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>79DISPOSAL -COURTCODE-SOCIALMEDIA-AT11.55A.M</u>				
19	SEBI Appeal	622/2023	HIMANSHU MAHENDRABHAI AND ORS. Vs. SEBI	CHANDHIOK MAHAJAN AND

Sub Matter(Disposed) : Misc. Application/0000902/2023

Sub Matter(Disposed) : Misc. Application/0001226/2023